

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st April, 2021

No. LJ(B)53/93/Pt/127 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within East Khasi Hills District with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Contact No
1	Shri Budlang Lyngdoh, A.E.	O/O BDO, Myllem	-
2	Shri Gracious Wahlang, SIS	O/o BDO, Myllem	-
3	Shri Joy Rynjah, Junior Cooperative Officer	O/o Asstt. Registrar Coop. Societies, East Khasi Hills District, Shillong	-
4	Shri Mangkara Syiem, Asst. Soil & Water Conservation Officer	Divisional Soil & Water Conservation Officer, Survey Division, Polo, Shillong.	9366493544



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B)53/93/Pt/127-A,
Copy to :-

Dated Shillong, the 21st April, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt 1/2, dated 17.4.2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department
